CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 08/03/2019

O.A./260/224/2016 G B SAMAL & ANOTHER

-V/S-D/O POST

ITEM NO:20

FOR APPLICANTS(S) Adv.: Mr. S. Patra-I

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the applicant submitted that the applicant has got relief and he does not want to press the matter. In view of this, the OA is disposed of as infructous.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	